

Government of Himachal Pradesh  
Department of Home

Home-B(B)6-1/1998

Dated, Shimla-2

20<sup>th</sup> December, 2022

**NOTIFICATION**

In exercise of the powers vested in him under Article 165(1) of the Constitution of India, the Governor of Himachal Pradesh is pleased to appoint Shri Anup Kumar Rattan, Advocate, as Advocate General, Himachal Pradesh, with immediate effect. The terms and conditions of the post of Advocate General will be issued separately.

By Order

R. D. Dhiman  
Chief Secretary to the  
Government of Himachal Pradesh

Ends:- As above

Dated, Shimla-2

20<sup>th</sup> December, 2022

Copy is forwarded to:-

1. The Secretary to the Governor of Himachal Pradesh Shimla-2.
2. All Administrative Secretaries to the Government of Himachal Pradesh.
3. The Advocate General, Himachal Pradesh, Shimla-1.
4. The Registrar General, High Court of Himachal Pradesh, Shimla-1
5. The Principal Private Secretary to the Chief Minister Himachal Pradesh.
6. The Private Secretary to the Chief Secretary Himachal Pradesh.
7. The Principal Accountant General, H.P. Shimla-3
8. The Senior Accountant General(A&E) H.P, Shimla-3.
9. The Joint Secretary (GAD) to the Govt. of H.P. Shimla-2.
10. Sh. Anup Kumar Rattan S/o Shri Jagdish Raj Rattan, L4 Himuda Colony, Strawberry Hills, Shimla-2.

*Rajeshwar Goel*  
(Rajeshwar Goel)  
Special Secretary (Home) to the  
Government of Himachal Pradesh  
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